

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 122(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Union of India

Vs.

M/s. Panther Fincap & Mgt Services Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1. ARUN SINGHA

2. SIMRAN JOT SINGHA

Advocates for
Respondents



3. Sanjeev Naamula
CGSC

4. Abhishek Ghai
Adv

SFIO/
VOI

Abhishek
Ghai

5. Deepnala Indora, Ad Law

SFIO



NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Union of India

Vs.

M/s. Triumph International Finance India Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	Arun Saxena		For Respondent No. 226	
2	Srinivas For Srinivas			
3	Sanjeev Narula	CGSC	SF10/ UOI	Abhishek Chauhan
4	Abhishek Chauhan	Adv		
5	Deepnala Indore	AO(Law)	SF10	

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 124(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Union of India

Vs.

M/s. GIBS Computers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	Arun Saxena		for Respondents	
2	Sumran Jyoti Sumran			
3	Sanjeev Narula	CGSC	SF10/0001	Abhishek Chaur
4	Abhishek Chaur	Ad v		
5	Deepmala Indora	Ad (Law)	SF10	

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 125(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: : Union of India
Vs.

M/s. Manmandir Estate Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	Arun Saxena		Advocate for Residents	
2	Srinan Jayaram			
3	Sanjeev Narula	CGSC	- SF10/001	Abhishek Ahari
4	Abhishek Ahari	Adv		
5	Deepmala Indora	Adv		
		Indora, Adv	- SF10	

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 126(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Union of India

Vs.

M/s. Netscape Software Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ARUN SINGHA		} Advocates for RESPONDENTS	E
2	SINCHAN JYOTI SINCHAN			
3.	Sanjeev Kamra	CGSC	} - Sfio/001	Abhishek Ghani
4.	Abhishek Ghani	Adv		
5.	Deepmala	Indora, Asst (Law)	— Sfio	Indora

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 127(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

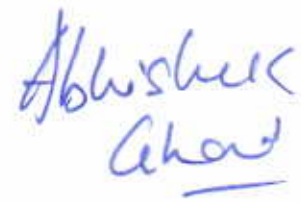
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: : Union of India
Vs.

M/s. Saimangal Investorate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	ARUN SAXENA		Advo. For Respondents	
2	SINERAN JYOT SURESH			
3	Sayjeev Khanula	CGSC	- SF10/UOI	
4	Abhishek Ghar	Adv		
5	Deepmala Indora	Ad(Chau)	- SF10	

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 128(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

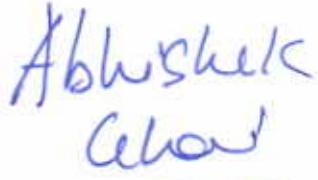
NAME OF THE COMPANY: : Union of India
Vs.

M/s. Triumph Securities Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

1	SINERON Jyoti Sinerion		Self For Respondent No 1 to 4 2(7)	
2	ARUN SAXENA			

3.	Sanjew Narula	(GSC)	SF10/001	
4.	Abhishek Ghosh	Adv		
5.	Deepmala Indira	AD(Law)		

5.	Deepmala Indira	AD(Law)	SF10	
----	-----------------	---------	------	---

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 129(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Union of India
Vs

M/s. Panther Investrade Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ARUN SAXENA		Adv For Respondents	
2	SINERW JYOT SINERW			
3	Sanyam Namla, CGSC		SFIO/001	Abhishek Ghai
4	Abhishek Ghai, Adv			
5	Deepmala Indora, AO (Law)			

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 130(MB)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2016

NAME OF THE COMPANY: Union of India
Vs.

M/s. Chitrakoot Computers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARUN SARKAR			
2.	SIRHAN Jyoti Sinha		Adv for Respondents	R
3.	Sanjay Narula, CGSC			
4.	Abhishek Ghai, Adv		SFIO/UOI	Abhishek Ghai
5.	Deepmala Indora, Ad(Law)		- SFIO	Deepmala

ORDER

All matters pending under section 388B of the Companies Act 1956 used to be heard by the Principal Bench as per Regulations framed by the erstwhile Company Law Board.

Before the notification of NCLT on 1.6.2016 all matters pertaining to section 388B of 1956 Act use to be heard by the Principal Bench of Company Law Board at New Delhi. Accordingly these matters same shall be continued to be heard by the Principal Bench.

List for arguments on 9.8.2016 at 2.00 PM.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 25/07/2016
(Vidya)